F.No. 27(39)/Trans.Policy/CESTAT/Admn.08 Customs Excise & Service Tax Appellate Tribunal West Block No.2, R.K. Puram, New Delhi – 66

Dated: 09.05.2018

OFFICE ORDER

Pursuant to Ministry of Finance office order in F.No. A.12026/8/2017-AD.1C (CESTAT) dated 28.3.2018 and considering the representation dated 17.4.2018 of Shri P. Anjani Kumar, Member designated, Hon'ble President is pleased to order that Shri Anjani Kumar, Member designated, shall assume charge as Member (Technical) in CESTAT Bangalore with immediate effect.

By Order

(A. Mohan Kumar)

Registrar

Copy to:

- 1. Shri Anjani Kumar, Qtr. 001, EL Plazo Apartments, 260, Defence Colony, 10th Main Indiranagar, 2nd stage, Bangalore -560038.
- 2. SPS to Hon'ble President, CESTAT, New Delhi
- 3. SPS to Hon'ble Shri S.S. Garg, M(J), CESTAT, Bangalore
- 4. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, North Block, New Delhi
- 5. P.A. to Registrar, CESTAT, New Delhi
- 6. Dy. Registrar/ Asstt. Registrar, CESTAT, Bangalore/ Mumbai
- 7. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
- 8. Director (Ad.V), CBEC, D/o Revenue, 6th floor, HUDCO Vishala Building, Bhikaji Cama Place, New Delhi.
- 9. Accounts Officer, CESTAT, New Delhi
- 10. Personal file/ Service Book
- 11, Website / Guard file / Office copy

Registrar 2005